Annexure–7

**Name of the corporate debtor:** **Laxmi Pipes Limited** **Date of commencement of CIRP:** **17-05-23** **List of creditors as on:** **11-04-24**

**List of operational creditors (Government dues)**

(Amount in Rs)

| Sl. No. | Details of claim received | | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Name of creditors | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Dept of Trade & Taxes | 20-06-23 | 25,341 | 25,341 | Unsecured | No | No | No | N/A | N/A | N/A | | - | |
| 2 | Electricity Department, Hansi | 22-08-23 | 39,63,203 | 39,63,203 | Unsecured | No | No | No | N/A | N/A | N/A | | - | |
| | **Total** | | **39,88,544** | **39,88,544** | | | | | | | | | **-** | |